

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

No. L-1/260/2021/CERC

Dated: 08th October, 2021

PUBLIC NOTICE

Sub: Extension of date for seeking comments/ suggestions on draft Central Electricity Regulatory Commission (Deviation Settlement Mechanism and Related Matters) Regulations, 2021

The comments/suggestions were solicited from the stakeholders on draft Central Electricity Regulatory Commission (Deviation Settlement Mechanism and Related Matters) Regulations, 2021 by 08th October, 2021 vide Notice dated 7th September, 2021.

2. At the request of the stakeholders, last date for submission of comments/objections/suggestions is extended until 22nd October, 2021 so as to reach the undersigned through post or email (secy@cercind.gov.in and rashmi@cercind.gov.in). For registered users, the comments/ suggestions/ objections shall also be uploaded through SAUDAMINI Portal by clicking e-Regulation link on the e-filing Home Page. For any query on uploading on SAUDAMINI Portal, e-Court Helpdesk at 011-23353503 Extension 260 or 042604928 may be contacted.

Sd/
(Sanoj Kumar Jha)
Secretary